THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, a statement (in English and Hindi) of the estimated receipts and expenditure of the Government, for the year 2024-25.

[Placed in Library. See No. L.T. 11007A/17/24]

FISCAL POLICY STATEMENTS, 2024-25

MR. CHAIRMAN: Now, Fiscal Policy Statements, 2024-25. Shrimati Nirmala Sitharaman.

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, under sub-section (1) of Section 3 of the Fiscal Responsibility and Budget Management Act, 2003, a copy each (in English and Hindi) of the following papers:-

- (i) Medium-term Fiscal Policy cum Fiscal Policy Strategy Statement;
- (ii) Macro-Economic Framework Statement.

[Placed in Library. See No. L.T. 11008/17/24]

PANEL OF VICE-CHAIRPERSONS

MR. CHAIRMAN: I have to inform the hon. Members that the panel of Vice-Chairpersons has been reconstituted with the following Members:

- 1. Shrimati Ramilaben Becharbhai Bara;
- 2. Shrimati Seema Dwivedi;
- 3. Dr. Amee Yajnik;
- 4. Shrimati Mausam Noor;
- 5. Shri Kanakamedala Ravindra Kumar;
- 6. Shri Prabhakar Reddy Vemireddy;
- 7. Prof. Manoj Kumar Jha; and
- 8. Lt. Gen (Dr.) D.P. Vats (Retd.)

MR. CHAIRMAN: The House stands adjourned to meet at 11.00 a.m. on Friday, the 2^{nd} February, 2024.

The House then adjourned at thirty-five minutes past twelve of the clock till eleven of the clock on Friday, the 2nd February, 2024.